

Name of the corporate debtor: Vikram Structures Pvt Ltd., Date of commencement of liquidation: 13-04-2023 ; List of other stakeholders, if any (other than financial creditors and operational creditors)

Sl. No	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners/others)	Details of claim received		Amount of claim admitted	Nature of claim
			Date of receipt	Amount claimed		
1	Vasant's Business Park	others	20-03-2022	9,65,26,836	6,75,00,000	return of advance given for
2	Ravi Raman	others	20-03-2022	3,55,125	3,55,125	dues
3	Ramu A	others	21-03-2022	2,49,510	2,49,510	dues
4	Rajkumar A	others	22-03-2022	2,73,360	2,73,360	dues
5	Satish A	others	22-03-2022	2,49,510	2,25,660	dues
6	Ravindra Kumar	others	22-03-2022	2,73,360	2,73,360	dues
7	Vijaya gopal	others	22-03-2022	3,13,360	3,13,360	lease rent dues
TOTAL				9,82,41,061	6,91,90,375	

Annexure-7

of stakeholders as on:12-06-2023

reditors)

Details of claim admitted				Amount of contin -gent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected
Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted			
0	NO	0	5.61	0	0	2,90,26,836
0	no	0	0.03	0	0	0
0	NO	0	0.02	0	0	0
0	NO	0	0.02	0	0	0
0	NO	0	0.02	0	0	23,850
0	NO	0	0.02	0	0	0
0	NO	0	0.03	0	0	0

2,90,50,686

(Amount in Rs.)

Amount of claim under verification	Remarks, if any
0	There was no lien
0	lien
0	lien
0	lien
0	lien
0	lien
0	There was no lien